

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 03rd March, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 39/2016	Devlok Grah Nirman Sahkari Samiti Ltd. Vs. State of M.P. & 3 Ors.	Mr. Neel Choudhary, Adv. Mr. Vinay Jain, Adv.	
2.	Original Application No. 35/2016(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.		
FOR HEARING				
3.	Original Application No. 132/15(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sunil Kumar Bhargawa, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 336/2014(CZ) (M.A.No.44/16) (M.A.No.54/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 20/2016(CZ) (M.A.No.77/16) (M.A.No.156/16)	Ramdas Prajapati Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv.	
6.	Original Application No. 21/2016(CZ) (M.A.No.78/16) (M.A.No.157/16)	Chudaman Prajapati Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv.	
7.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv.	
8.	Original Application No. 40/2014(THC)(CZ)	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in